

12. Sultanpur, Distt. Sultanpur.  
 13. Awagarh, Distt. Etah.  
 14. Barkaccha, Distt. Mirzapur.  
 15. Gopalgram, Distt. Gonda.

[English]

### Visit of Austrian Foreign Minister

\*528. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Austrian Foreign Minister visited India in February, 1990;

(b) whether he was apprised of the Pakistan's involvement in the recent developments in Kashmir; and

(c) if so, the outcome of the talks held with him?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Yes, Sir.

(c) The Austrian Foreign Minister appreciated our detailed assessment of the situation.

### Person Died/Injured in Terrorist Activities in Jammu and Kashmir

\*529. SHRI PYARELAL KHANDELWAL:  
 DR. A.K. PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of person died and also those injured due to terrorist activities in the State of Jammu and Kashmir during each of

the last three years and also during the last four months;

(b) the number of police and Central Reserve Police personnel killed and property damaged during the same period; and

(c) the number of terrorists arrested and how many of them have been prosecuted and sentenced by courts of law during that period?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (c). The information is being collected and will be placed on the Table of the House.

The total number of Police (including Central Police) personnel killed during this period is as follows:

1987	—	Nil
1988	—	1
1989	—	11
1990	—	(Upto to 15th April)
		27

Details of property damaged are being collected and will be placed on the Table of the House.

### Cross Bar Exchange System

\*530. SHRI KAILASH MEGHWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether in spite of the fact that the Cross Bar Exchange System is in obsolete technique, the Department is continuing to install this system in New Telephone Exchanges;

(b) if so, the reasons therefor;

(c) whether Government propose to stop installing this system and replace the same wherever it is installed; and

(d) if so, by what time and if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) and (b) Electronic switching systems are of the latest technology for telecommunication switching equipment but crossbar systems are working all over the world including India. Crossbar systems are not yet obsolete but are gradually giving way to electronic systems. Of the total switching capacity proposed to be commissioned during the 8th Five Year Plan, crossbar is expected to constitute only about 5%.

The compulsion to use crossbar systems arises out of:

- (i) Expansion of existing crossbar exchanges which have been installed recently and have a relatively longer life to go,
- (ii) New exchange for which equipment has already been ordered and is in the process of supply; and
- (iii) Two complete units for manufacture of crossbar equipments have been set up—one at Bangalore and one at Rae Bareilly. Unit at Bangalore has already been closed which has rendered about 3000 workers surplus. In order not to create a similar situation at Rae Bareilly, it is proposed to produce this equipment for a year or two till production facilities for electronic equipment are set up in Rae Bareilly.

(c) and (d). Installation of crossbar systems will be stopped after production

facilities for electronic equipment are fully set up in Rae Bareilly. All worn-out and life expired crossbar exchanges will be replaced by electronic systems in a phased manner.

**Talks with Chinese Foreign Minister about Pakistan's Involvement in Kashmir Issue**

\*531. PROF. VIJAY KUMAR MALHOTRA:  
SHRI A.R. ANTULAY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether talks were held with the Foreign Minister of China during his recent visit to India with regard to Pakistan's interference in Jammu and Kashmir;

(b) if so, the view of China in this regard;

(c) whether Government have also conveyed its concern over the sale of weapons and arms by China to Pakistan; and

(d) if so, the details thereof and the reaction of China thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). The Chinese Foreign Minister was apprised regarding Pakistan's involvement in inciting violence and subversion in Kashmir and its dangerous espousal of religion as a basis for self determination, such acts being in clear violation of the five Principles of peaceful Coexistence and a derogation of the Shimla Agreement. The Chinese Foreign Minister said that our views would be conveyed to the Pakistan Government. He stated that friendly consultations and peaceful settlement of problems between India and Pakistan would contribute to peace and stability in South Asia.

(c) and (d). Government's concern at